

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 1
(IB)-849(PB)/2020

IN THE MATTER OF:

M/s. Sundrm Consultants Pvt Ltd. ... **Applicant / Petitioner**
Vs
M/s. Three C Properties Pvt Ltd ... **Respondent**

Order under Section 7 of Insolvency & Bankruptcy Code.

Order delivered on 09.10.2020

ORDER

Renotified to 11.11.2020.



(Nirmala Vincent)
Court Officer

09.10.2020
Deepak